

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3689

ANSWERED ON:13.02.2014

MONETISATION OF ASSETS

Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of CIVIL AVIATION be pleased to state:**

(a) whether Air India (AI) is considering a proposal to monetize some of its assets spread all over the country and abroad by selling or leasing to generate money for its revival;

(b) if so, the details of the properties identified for the purpose; and

(c) the steps being taken for monetizing the same?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) and (b): Yes, Madam. As per Turn Around Plan (TAP) and Financial Restructuring Plan (FRP) approved by Cabinet Committee on Economic Affairs (CCEA), Air India is to Monetize its Assets and generate Rs. 5000 crs. over a period of 10 years. Air India has identified following properties for Monetization in the near future:

Within the Country:

1. Land and Building at Air India Colony, Kolkata
2. Residential Flat No.6B, Middleton Street, Kolkata
3. Land at Coimbatore
4. Air India Plot No.37/13 at DLF, Qutab Enclabe, Phase-III, Gurgaon.
5. Plot of Land (Lakshmi House), at Mount Road, Teynampet, Chennai.
6. 4 Flats at Sterling Apartment, Mumbai
- 7 Plot at Baba Kharak Singh Marg, New Delhi

Abroad:

1. 2 Flats in Hong Kong
2. Two Storied Residential Property at Mauritius
3. Residential Bungalow (G+1) at Nairobi, Kenya

(c): The Air India Management has decided to monetize its assets in accordance with the Government Procedure and Guidelines issued from time to time.